## Government of India Ministry of Finance Department of Revenue Central Board of Excise and Customs

New Delhi, the 28<sup>th</sup> March, 2018

## Order No. 1/2018 - Central Tax

Subject: Extension of date for submitting the statement in FORM GST TRAN-2 under rule 117(4)(b)(iii) of the Central Goods and Service Tax Rules, 2017

In exercise of the powers conferred by sub-clause (iii) of clause (b) of sub-rule (4) of rule 117 of the Central Goods and Services Tax Rules, 2017 read with section 168 of the Central Goods and Services Tax Act, 2017, the Commissioner, on the recommendations of the Council, hereby extends the period for furnishing the statement in **FORM GST TRAN-2** under sub-clause (iii) of clause (b) of sub-rule (4) of rule 117 of the Central Goods and Services Tax Rules, 2017 till the 30<sup>th</sup> day of June, 2018.

(Upender Gupta) Commissioner (GST)